## Notifications of the Ministry of Personnel Public Grievances and Pensions

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE): Sir I lay on the Table: -

- (i) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 78(E) dated 8.2.2001 publishing the Karnataka Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2001, under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985. [Placed in Lib. See LT No. 3324/01]
- (II) A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 448(E) dated 18.11.2000 publishing the Indian Forest Service (Pay) Fifth Amendment Rules, 2000, under subsection (2) of section 3 of the All India Services Act, 1951. [Placed in Lib. See LT No. 3323/01)

## Statement showing the action taken by Government on the various assurances, promises and undertakings given during the session shown against each.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir I lay on the Table, the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:

- Statement No. XL Hundred and Sixty-first Session, 1991 [Placed in Library. See No. LT 3293/01)
- 2. Statement No. XXXII Hundred and Sixty-fifth Session, 1992 [Placed in Library. See No. L.T 3294/01]

- 3. Statement No. XXXIV Hundred and Seventy-second Session, 1994 [Placed in Library. See No. L.T 3295/01]
- 4. Statement No. XXVII Hundred and Seventy-third Session, 1995 (Placed in Library. See No. L.T 3296/01]
- Statement No. XIX Hundred and Seventy-eighth session, 1996 (Placed in Library. See No. L.T 3297/01)
- 6. Statement No. XVII Hundred and Seventy ninth Session, 1996 [Placed in Library. See No. L.T 3298/01]
- Statement No. XVIII Hundred and-Eightieth Session, 1997 [Placed in Library. See No. L.T 3299/01]
- 8. Statement No. XVII Hundred and Eighty-first, Session, 1997 [Placed in Library. See No. L.T 3300/01)
- 9 Statement No. XVI Hundred and Eighty-second Session, 1997 [Placed in Library. See No. L.T 3301/01]
- 10. Statement No. XIV Hundred and Eighty fourth Session, 1996 [Placed in Library. See No. L.T 3302/01]
- 11. Statement No. XII Hundred and : Eighty-fifth Session, 1998 [Placed in Library. See No. L.T 3303/01]
- 12. Statement No. XI Hundred and Eighty-sixth Session, 1999 [Placed in Library. See No. L.T 3304/01]
- 13. Statement No. VIII Hundred and Eighty-eighth Session, 1999 [Placed in Library. See No. L.T 3305/01]
- 14. Statement No. VII Hundred and Eighty-ninth Session, 2000 [Placed in Library. See No. L.T 3306/01]
- 15. Statement No. IV Hundred and Ninetieth Session, 2000 [Placed in Library, See No. L.T 3307/01]
- 16 Statement No. I Hundred and Ninety -first Session, 2000 (Placed in Library. See No. L.T 3308/01]

## **ANNOUNCEMENT BY CHAIR**

MR. CHAIRMAN: I have to inform Members that I have received a letter from Shri Raj Mohinder Singh, a Member representing the State of Punjab resigning his seat in the Rajya Sabha. I have accepted his resignation with effect from 1\*' March, 2001.